

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-72-2020****Mr. Gajanan Pednekar** ..... **Petitioners****V e r s u s****The Secretary,  
Village Panchayat of Arambol** ..... **Respondents**

Ms. Viola De Mendonsa holding for Mr. C. Padgaonkar, Advocate for the  
Petitioner.

Mr. P. Lotlikar, Advocate for the Respondents.

**CORAM: DAMA SESHADRI NAIDU, J.  
DATE: 4<sup>th</sup> August, 2020.**

**ORDER:**

The petitioner's counsel is said to have personal difficulty. He seek  
time.

2. Post the matter on 18.8.2020.

**DAMA SESHADRI NAIDU, J.**

**AP/-**